

State Governments concerned should take appropriate steps for eliminating the backlog of underqualified/untrained teachers. The report of the Working Group has been forwarded to the State Governments.

Formulation of Rules and Regulations for Employees of Nehru Yuva Kendra Sangathan

6105. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have formulated rules and regulations for the recruitment of officers and staff for the Nehru Yuva Kendra Sangathan, if so, when

(b) if not, the reasons therefor,

(c) on what basis the officers and staff of these kendras were recruited;

(d) whether complaints against the authorities for recruitment of staff have been received.

(e) if so, the details thereof and the action taken thereon, and

(f) whether Government propose to look into the affairs of these kendras and remove their constraints with a view to effect improvement and efficiency in the management of these kendras?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir, in November, 1987.

(b) Does not arise.

(c) Recruitments to the posts of the

Nehru Yuva Kendras are made as per the provisions of Service Regulations.

(d) Yes, Sir.

(e) There have been allegations that recruitments in certain cases were based on political considerations. The matter is being looked into.

(f) Yes, Sir.

Allocation of Funds to Nehru Yuva Kendras

6106. PROF. VIJAY KUMAR MALHOTRA:
PROF. PREM KUMAR DHUMAL:

Will the PRIME MINISTER be pleased to state:

(a) the number together with the strength of staff and trainees of Nehru Yuva Kendras, State-wise;

(b) the allocation of funds with the actual expenditure incurred on these kendras during the last three years, year-wise and State-wise;

(c) whether complaints have been received regarding mismanagement, irregularities of funds and other types of complaints about the working of these kendras; if so, the action taken thereon;

(d) whether Government propose to review to functioning of these kendras and investigate the cases of misappropriation of public funds; and

(e) if so, the details thereof and time by when such action is proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) A Statement-I of employees of Nehru Yuva Kendras, state wise, is attached-I.

(b) A Statement II of release of funds, with actual expenditure incurred during the years 1987-88 and 1988-89 is attached

Since the financial year 1989-90 has

just ended, it will take sometime to collect detailed Statewise information.

(c) Yes, Sir. Action has been taken to terminate the services of five youth Coordinators and one Accounts Clerk. The Contract of appointment of One Zonal Director has not been renewed.

(d) and (e). It has been decided to have a quick evaluation of the programmes and scheme of NYKS, this will be undertaken by the Planning Commission. Specific cases of misappropriation of public funds will be looked into and appropriate action taken.

STATEMENT - I

<i>S No Name of States</i>		<i>No of Staff/Trainees</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	82
2.	Arunachal Pradesh	10
3.	Assam	49
4.	Bihar	134
5.	Goa	4
6.	Gujarat	66
7.	Haryana	41
8.	Himachal Pradesh	46
9.	J & K	32
10.	Karnataka	63
11.	Kerala	40
12.	Madhya Pradesh	151

<i>S.No. Name of States</i>		<i>No. of Staff/Trainees</i>
<i>1</i>	<i>2</i>	<i>3</i>
13.	Maharashtra	67
14.	Manipur	26
15.	Meghalaya	11
16.	Mizoram	6
17.	Nagaland	8
18.	Orissa	54
19.	Punjab	48
20.	Rajasthan	182
21.	Sikkim	9
22.	Tamil Nadu	71
23.	Tripura	11
24.	Uttar Pradesh	196
25.	West Bengal	58

Name of U.T.

1.	A & N	5
2.	Chandigarh	4
3.	Dadra Nagar Haveli	4
4.	Delhi	36
5.	Daman and Diu	6

<i>S.No. Name of States</i>		<i>No. of Staff/Trainees</i>
<i>1</i>	<i>2</i>	<i>3</i>
6.	Lakshadweep	4
7.	Pondicherry	4

STATEMENT-II

Sl. No.	Name of the State	1987-88		1988-89	
		Released	*Exp.	Released	*Exp.
1	2	3	4	5	6
1.	Andhra Pradesh	23.28	31.53	58.75	47.07
2.	Arunachal Pradesh	3.74	3.83	8.43	6.91
3.	Assam	19.95	19.26	28.65	23.06
4.	Bihar	47.13	45.78	99.25	79.44
5.	Goa	2.31	1.20	7.55	6.03
6.	Gujarat	22.54	21.87	42.50	33.86
7.	Haryana	24.34	24.12	31.04	24.93
8.	Himachal Pradesh	30.56	29.16	34.00	27.91
9.	J & K	4.58	4.58	23.49	18.41

(Rs. in Lakhs)

Sl. No.	Name of the State	1987-88			1988-89		
		Released	*Exp.		Released	*Exp.	
1	2	3	4	5	6		
10.	Karnataka	26.62	23.79	34.70	27.59		
11.	Kerala	14.85	14.38	23.79	18.71		
12.	Madhya Pradesh	47.69	45.27	108.81	85.95		
13.	Maharashtra	3.67	2.50	50.70	39.52		
14.	Manipur	12.46	10.69	19.40	15.44		
15.	Meghalaya	2.60	1.25	7.44	5.91		
16.	Mizoram	4.84	4.72	5.48	4.47		
17.	Nagaland	8.19	5.61	13.87	10.82		
18.	Orissa	32.15	30.97	31.79	25.70		
19.	Punjab	46.40	46.22	30.22	24.13		

Sl. No.	Name of the State	1987-88		1988-89	
		Released	*Exp.	Released	*Exp.
1	2	3	4	5	6
20.	Rajasthan	57.18	50.40	70.24	56.53
21.	Sikkim	0.25	0.25	6.91	5.39
22.	Tamil Nadu	34.92	34.63	46.71	37.06
23.	Tripura	9.12	8.91	7.87	6.35
24.	Uttar Pradesh	114.18	105.32	141.74	113.29
25.	West Bengal	21.82	20.05	40.26	31.62
UNION TERRITORY					
1.	A & N Island	5.26	4.77	4.93	3.92
2.	Chandigarh	3.67	3.66	3.06	2.55
3.	Dadra Nagar Haveli	1.63	1.07	2.30	1.79

(Rs. in Lakhs)

(Rs. in Lakhs)

Sl. No.	Name of the State	1987-88		1988-89	
		Released	*Exp.	Released	*Exp.
1	2	3	4	5	6
4.	Delhi	7.82	6.66	7.94	6.42
5.	Daman & Diu	—	—	—	—
6.	Lakshadweep	0.75	0.74	2.32	1.81
7.	Pondicherry	4.41	3.53	2.31	1.80

*Expenditure figures include carry forwarded amounts from the allocations of the previous years(s).